

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 791 /Confdl./2016  
II-3-1/2016

Bilaspur, dated the 11 November, 2016

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Dheerendra Pratap Singh Dangi, Civil Judge Class-II	Sitapur	Ambikapur	Surguja (Ambikapur)	V Civil Judge Class-II
2.	Shri Janak Kumar Hidko, Civil Judge Class-II	Kartala	Dantewara	Dakshin Bastar (Dantewara)	I Civil Judge Class-II
3.	Shri Brijesh Rai, I Civil Judge Class-II	Durg	Kartala	Korba	Civil Judge Class-II
4.	Shri Bhupat Singh Sahu, V Civil Judge Class-II	Ambikapur	Sitapur	Surguja (Ambikapur)	Civil Judge Class-II

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 792 /Confdl./2016  
II-3-1/2016

Bilaspur, dated the 11 November, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
  - (a) Shri Dheerendra Pratap Singh Dangi, Civil Judge Class-II, Sitapur, District - Surguja (Ambikapur),
  - (b) Shri Janak Kumar Hidko, Civil Judge Class-II, Kartala, District - Korba,
  - (c) Shri Brijesh Rai, I Civil Judge Class-II, Durg,
  - (d) Shri Bhupat Singh Sahu, V Civil Judge Class-II, Ambikapur*for information and compliance. They are directed to take charge at their new place of posting on or before 26<sup>th</sup> November, 2016.*
- (17) District & Sessions Judge, Durg/ Korba/ Surguja at Ambikapur for information. He is requested to impress upon the transferred Officer(s) that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (18) District & Sessions Judge, Balod/Baloda-Bazar/Bastar at Jagdalpur/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Rajnandgaon/ Raipur/Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.

- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL